

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 129 OF 2015 &
IA NO. 206 OF 2015
AND
APPEAL NO. 147 OF 2015 &
IA NO. 241 OF 2015

Dated: 12^h February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 129 OF 2015 &
IA NO. 206 OF 2015

In the matter of:

DCM Shriram Ltd.

... **Appellant(s)**

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. Suneel Bansal for R-1 to R-4

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-5

APPEAL NO. 147 OF 2015 &
IA NO. 241 OF 2015

In the matter of:

M/s Shree Cement Ltd.

... **Appellant(s)**

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Hinanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 & R-3

ORDER

List this matter for hearing on **13.02.2018** *on top of the Board*, as agreed by the learned counsel for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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